

(6)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/64/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGABHARTI
NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1) Sai Vihari
Per ghailu

Counsel for
Petitioner

Sai Vihari

ORDER

Counsel for the petitioner present and the counsel for the respondent absent.
Counsel for the petitioner filed an affidavit stating that the parties have settled
the matter by way of compromise and for hearing the respondents. Put up on
28.09.2017 at 10.30 A.M.

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(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)